

National Company Law Tribunal

Allahabad Bench

CP NO. 71/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of I & B Code of 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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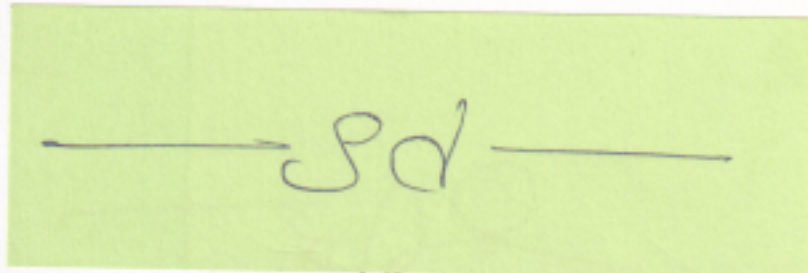
1.

2.

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None for the applicant. Sh. Navin Sinha, Sr. Advocate alongwith Sh. Dinesh Kakkar, Advocate for the Corporate Debtor Company.

The order is in dictation. Hence, the pronouncement of order is deferred till 20.9.2017.



Date -19/09/2017

Shri H.P Chaturvedi Member (Judicial)

Typed by

Kavya